

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-129/2006/3854/A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Naim Uddin Ahmed,
District & Sessions Judge,
Baksa.

Dated Guwahati, the 26th April, 2024.

Sub:- **Station leave permission.**

Ref:- Your letter No. DJ/BAK/2024/1176 dated 22.04.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at own cost, from the evening of 26.04.2024 till the morning of 29.04.2024.** Further, the next senior most Judicial Officer available at the station would remain in charge of your Court and Office in your absence.

Yours faithfully,



JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-129/2006/3855/A dated , 26-04-2024

Copy to:

✓1. The Project Manager, Gauhati High Court.



JT. REGISTRAR (VIGILANCE)

